

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **03.09.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 417/2026 Delay in refiling IA No. 1186/2026	Nivaya Resources Pvt Ltd Vs Adam & Coal Resources Pvt Ltd	Mr. DO Kaviyanathan	
2.	Comp App (AT) (CH) (Ins) No. 441/2026 For Stay IA No. 1254/2026	Gulam Mustafa Erst. Managing Director of Gulam Mustafa Enterprises Pvt Ltd Vs India Housing Fund & 2 Ors.	Mr. Arjun Rao	Deepika Murali For Caveator
3.	Comp App (AT) (CH) (Ins) No. 382/2026 For Stay IA No. 1093/2026	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Enterprises Ltd	Mr. Arjun Rao	
4.	Comp App (AT) (CH) (Ins) No. 385/2026 For Stay IA No. 1103/2026	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Enterprises Limited	Mr. Arjun Rao	
5.	Comp App (AT) (CH) (Ins) No. 102/2026 For Exemption IA No. 307 & 309/2026 For Stay IA No. 308/2026	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Enterprises Ltd	Mr. Arjun Rao	Mr. Bendi Raviteja
6.	Comp App (AT) (CH) (Ins) No. 389/2026	Supreme Plascare India Pvt Ltd Vs Shiroo Polymers Pvt Ltd	Mr.Rohan Rajasekaran	
7.	Comp App (AT) (CH) (Ins) No. 438/2026 For Stay IA No. 1240/2026 For Exemption IA No. 1241/2026	Radha Assets LLP Vs MCM Pacific Pte Ltd & Anr.	Mr. Puneet Yadav	
8.	Comp App (AT) (CH) (Ins) No. 240/2026 For Additional Docs IA No. 681/2026 For Stay IA No. 682/2026	Ashok Kriplani, Erst. RP, Dreamz Infra India Ltd Vs Konduru Prasanth Raju, RP, Dreamz Infra India Ltd	Mr. Ashok Kriplani	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	IA No. 196/2026 (For Condone Delay) in Comp App (AT) (CH) No. 11/2026 For Direction IA No. 193/2026 For Exemption IA No. 194/2026 To implead IA No. 768/2026	MB Gupta HUF through its Karta Mahesh Chand Gupta & 103 Ors. Vs East Coast Steel Pvt Ltd	Ms. Ruchika Dhandhanania	
10.	IA No. 625/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 222/2026 To dispense with IA No. 626/2026	Bank of Baroda Vs PV Ramana Reddy WITH	Mr.S Sathiyarayanan	
11.	IA No. 630/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 224/2026 To dispense with IA No. 629/2026	Bank of Baroda Vs K Srinivasa Reddy WITH	Mr.S Sathiyarayanan	
12.	IA No. 632/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 225/2026 To dispense with IA No. 631/2026	Bank of Baroda Vs Srinivasa Babji	Mr.S Sathiyarayanan	

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 251/2026 For Stay IA No. 696/2026	Subhendu Mohanty, The Assistant Commissioner Vs Sanjay Gupta, Liquidator of Lanco Babandh Power Ltd.	Mr. Sai Srujan Tayi	

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 40/2022 For Stay IA No. 80/2022 To Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors.	Mr. Ashok Kriplani Party-in-person	Ms. Lakshmi Menon R1

15.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjun Kumar Rathi, Liquidator for Ind Barath Power Ltd. WITH	Mr. Bhagavath Krishnan	
16.	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021 (Interim Order)	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjun Kumar Rathi, RP (Now Liquidator) Ind-Barath Power (Madras) Ltd & 13 Ors WITH	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju R9 Mr. Shashank Agarwal R12 Mr. Narendar Naik R13
17.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021	Ashish Arjun Kumar Rathi, Liquidator of Ind-Barath Power (Madras) Ltd Vs Kanumuru Raju Raghu Rama Krishna & 12 Ors.	Mr. Bhagavath Krishnan	Mr. DVAS Ravi Prasad R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju R8 Mr. Anant Merathia R12
B. Without Interim Order				
18.	Comp App (AT) (CH) No. 51/2021	P Obul Reddy & 4 Ors Vs Rayen Steels Pvt Ltd & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia R1 Mr. NP Vijaykumar R2- R4 R8 R11-R18 Mr. Chandramouli Prabhakar- R6 R7 R9
19.	Comp App (AT) (CH) No. 13/2022 For Direction IA No. 124/2022	Wilson Jacob & 2 Ors. Vs The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors	Mr. B Dhanaraj	Mr. Sreejith R Nair R1-R7 SVJS Associates R8 Mr. EK Kumaresan R10
20.	Comp App (AT) (CH) (Ins) No. 226/2022 For Exemption IA No. 484/2022	Sunder Steel Industries Vs Sri Gopikrishna Infrastructure Pvt Ltd	Mr. Kumarpal R Chopra	Mr. Alluri Krishnam Raju
21.	Comp App (AT) (CH) (Ins) No. 23/2023	Srikanth Dwaraknath Liquidator, Surana Power Ltd. Vs Dineshchand Surana & 14 Ors	Mr. R Vidhya Shankar	Ms. Ramya Subramaniam- R1 Mr. D Manimaran R3 Ms. S Menaka- R4 Ms. G Savitha- R6 Mr. VV Sivakumar R8 Ms. Ancy George R10 R12
22.	Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 & 1164/2023 For Additional docs. IA No. 1015/2024	Paradeep Port Trust Vs Vedanta Limited & Anr	Ms. K Jayasudha	Ms. Deepika Thakur R1 Mr. Pranava Charan R2

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Comp App (AT) (CH) (Ins) No. 242/2025 For Stay IA No. 680/2025	Reform ARC Limited & 2 Ors Vs S Palaniappan, Erstwhile Liquidator of Nathella Sampath Jewellery Pvt Ltd	Mr. Edward James	Mr. R Vidhya Shankar
24.	Comp App (AT) (CH) (Ins) No. 329/2025 For Stay IA No. 1001/2025	Shobha Devi Jagarapu Promoter-Shareholder of Greesha Laboratories Pvt Ltd & 2 Ors. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 6 Ors WITH	Ms. Vismaya MS	Mr. Maharshi Viswaraj R1 Mr. VVSN Raju R2 R3 Mr. Muddana Prashanth Kumar R5 Mr. Vara Prasada Rao R7
25.	Comp App (AT) (CH) (Ins) No. 331/2025 For Stay IA No. 1005/2025	Basavaraju Murali Krishna, Suspended Director of Greesha Laboratories Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors WITH	Mr. Muddana Prashanth Kumar	Mr. Maharshi Viswaraj R1 Mr. VVSN Raju R2 R3 Ms. Vismaya MS R4-R6 Mr. Vara Prasada Rao R8
26.	Comp App (AT) (CH) (Ins) No. 91/2025 For Stay IA No. 255/2025	Mahender Bahugunam Director of Sangfroid Pharma Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors.	Mr. VVSN Raju	Mr. M Maharshi Viswaraj- R1 Mr. Muddana Prashanth Kumar R2 Ms. Vismaya MS R4-R6 Mr. Mohit Reddy R7 Mr. Rajendra Prasad R8
27.	Comp App (AT) (CH) (Ins) No. 330/2025 For Stay IA No. 1003/2025	Shobha Devi Jagarapu Promoter-Shareholder of Greesha Laboratories Pvt Ltd & 2 Ors. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 6 Ors WITH	Ms. Vismaya MS	Mr. M Maharshi Viswaraj- R1 Mr. VVSN Raju R2 R3 Mr. Muddana Prashanth Kumar R4 R5 Mr. Vara Prasada Rao R7
28.	Comp App (AT) (CH) (Ins) No. 332/2025 For Stay IA No. 1006/2025	Basavaraju Murali Krishna, Suspended Director of Greesha Laboratories Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors WITH	Mr. Muddana Prashanth Kumar	Mr. M Maharshi Viswaraj- R1 Mr. Vara Prasada Rao R8

29.	Comp App (AT) (CH) (Ins) No. 92/2025 For Stay IA No. 256/2025	Mahender Bahugunam Director of Sangfroid Pharma Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors.	Mr. VVSN Raju	Mr. M Maharshi Viswaraj- R1 Mr. VVSN Raju R2 R3 Ms. Vismaya MS R4-R6 Mr. Mohit Reddy R7 Mr. Rajendra Prasad R8
B. Without Interim Order				
30.	Comp App (AT) (CH) (Ins) No. 125/2024 For Stay IA No.339/2024 For Exemption IA No. 337 & 338/2024	Triumph Global India Pvt Ltd Vs Naren Sheth, Liquidator of Aster Pvt Ltd	Ms. Aakanksha Nehra	Mr. Varun Srinivasan
31.	Comp App (AT) (CH) (Ins) No. 300/2024	Voltas Limited Vs Marg Limited WITH	Mr. P Raj Kumar Jhabakh	Mr. B Ramana Kumar
32.	Comp App (AT) (CH) (Ins) No. 370/2024 For Exemption IA No. 1016/2024	Voltas Limited Vs Marg Limited	Mr. P Raj Kumar Jhabakh	Mr. B Ramana Kumar
33.	Comp App (AT) (CH) (Ins) No. 409/2024	Jindal Steel & Power Ltd Vs Sanjay Gupta Liquidator, Lanco Babandh Power Ltd	Mr. Anirudh Krishnan	Ms. Shalya Agarwal
34.	Comp App (AT) (CH) No. 100/2025 For Stay IA No. 1062/2025 For Direction IA No. 1061 & 1063/2025 For Additional Docs. IA No. 1297 & 1298/2026	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & Anr WITH	Mr. B Dhanaraj	Mr. PJ Rishikesh R2
35.	Comp App (AT) (CH) No. 101/2025 For Additional Docs. IA No. 1299/2026 Delay in refiling the IA IA No. 1300/2026	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & 3 Ors	Mr. B Dhanaraj	Mr. PJ Rishikesh R2 R4
36.	Comp App (AT) (CH) No. 139/2025 For Interim Direction IA No. 1618/2025	Vinu Divakaran Vs Tecplix Technologies Pvt Ltd & 3 Ors	Mr. KS Arivazhagan	Mr. Joseph Anthony R1-R4
37.	Comp App (AT) (CH) No. 157/2025 For Stay IA No. 1637/2025 For Exemption IA No. 1256/2026	Dandu Chandra Reddy & 2 Ors. Vs Vijay Sea Foods & Exports Pvt Ltd & 3 Ors	Ms. Anandha Lakshmi	Mr. Arjun Suresh R1 R2

38.	Comp App (AT) (CH) (Ins) No. 159/2025 For Direction IA No. 433/2025	Pratik Mehta & 3 Ors Vs Kondisetty Kumar Dushyantha, Liquidator of Unishire Housing LLP & 2 Ors	Mr. Nityavendhan K	Mr. Chandramouli Prabhakar R1
39.	Comp App (AT) (CH) (Ins) No. 276/2025 For Stay IA No. 780/2025	ICICI Bank Ltd Vs Ramakrishnan Sadasivan, Liquidator of Coastal Energy Pvt Ltd	Mr. V Adhivarahan	Mr. B Dhanaraj
40.	Comp App (AT) (CH) (Ins) No. 281/2025 For Stay IA No. 787/2025 For Exemption IA No. 788/2025	Balaji Loganathan Former Managing Director/Promoter of GV Annai Hospital Vs Karur Vysya Bank Ltd & Anr	Mr. Anthony Selvam	Mr.S Sathiyarayanan R1 Mr. NP Vijayakumar R2
41.	Comp App (AT) (CH) No. 24/2026 For Exemption IA No. 293/2026 For Stay IA No. 605/2026	Pankaja Kulkarni Vs Kendra Business Technologies Pvt Ltd & Anr. WITH	Ms. Aishwarya Ananthkumar	Mr. Chandramouli Prabhakar R2
42.	Comp App (AT) (CH) No. 25/2026	Pankaja Kulkarni Vs Kendra Business Technologies Pvt Ltd & 2 Ors	Ms. Aishwarya Ananthkumar	Mr. Chandramouli Prabhakar R2 R3

12.30 PM

For Hearing

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
43.	Comp App (AT) (CH) (Ins) No. 266/2026 For Stay IA No. 747/2026 For Urgent Listing IA No. 749/2026 For Exemption IA No. 750/2026 For Intervention IA No. 1143/2026	Axis Bank Ltd & Anr. Vs Renuka Devi Rangasamy, RP of the Consolidated Corporate Debtors, Regen Powertech Pvt Ltd & Regen Infrastructure and Services Pvt Ltd WITH	Mr. Pranava Charan	
44.	Comp App (AT) (CH) (Ins) No. 267/2026 For Exemption IA No. 751/2026 For Stay IA No. 752/2026 For Urgent Listing IA No. 753/2026 For Intervention IA No. 1144/2026	Axis Bank Ltd & Anr. Vs Renuka Devi Rangasamy, RP of the Consolidated Corporate Debtors, Regen Powertech Pvt Ltd & Regen Infrastructure and Services Pvt Ltd	Mr. Pranava Charan	

02:00 PM

**In the Court of Hon'ble Mr. Justice Yogesh Khanna, the Officiating Chairperson
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 77/2022	Aruppukottai Shri Ramalinga Spinners Pvt Ltd Vs D Senthilkumar&9 Ors WITH	Mr. H Karthik Seshadri	Mr.AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr.Surya Teja SS Nalla R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbhag R10
2.	Comp App (AT) (CH) No. 79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. Ashwin Shanbhag	Mr. Bhagavath Krishnan- R3-R5 Mr.Surya Teja SS Nalla R6 Ms. Priyadarshini Natarajan- R7 Mr. NP Vijaykumar R8 Mr. H Karthik Seshadri R9 Mr. AR Ramanathan R10
3.	Comp App (AT) (CH) No. 81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Lakshana Viravalli	Mr. Bhagavath Krishnan R3-R5 Mr.Surya Teja SS Nalla R6 Mr. Ashwin Shanbhag R8 Mr. H Karthik Seshadri R9 Mr. AR Ramanathan R10
4.	Comp App (AT) (CH) No. 82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298,1188/2023 & 642/2026 For Urgent Hearing IA No. 257/2026	D Kothai Vs D Senthil Kumar&9Ors WITH	Mr. Surya Teja SS Nalla	Mr. Bhagavath Krishnan R3, R5 & R6 Mr. Ashwin Shanbhag R7 Mr. H Karthik Seshadri R8 Ms. Priyadarshini Natarajan- R9
5.	Comp App (AT) (CH) No. 83/2022 Contempt Case No.7/2022 For Directions IA No. 99, 1190/2023 IA No. 883/2023	T R Dhinakaran & 3 Ors Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors WITH	Mr. Bhagavath Krishnan	Mr.AR Ramanathan R2 Mr. Surya Teja SS Nalla R3 Ms. Priyadarshini Natarajan- R4 Mr. Ashwin Shanbhag R6 Mr. H Karthik Seshadri R7

6.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar&9 Ors	Mr. C Vigneswaran	Mr. AR Ramanathan R2
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INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in